# HIGH COURT OF BOMBAY : NAGPUR BENCH : NAGPUR.

No. N - 2440/2025. Dated: 06/05/2025

#### - <u>NOTICE</u> -

The following is the position of Hon'ble Vacation Judges during the ensuing Summer Vacation 2025.

# THE HONOURABLE MRS. JUSTICE VRUSHALI V. JOSHI From 10/05/2025 To 17/05/2025

#### THE HONOURABLE SHRI JUSTICE ROHIT W. JOSHI From 18/05/2025 To 25/05/2025

# THE HONOURABLE SHRI JUSTICE PRAVIN S. PATIL From 26/05/2025 To 01/06/2025

### THE HONOURABLE SHRI JUSTICE ABHAY J. MANTRI From 02/06/2025 To 08/06/2025

The cases for Urgent orders (Fresh Filing) will be taken up on the following dates by Their Lordships/Ladyship.

THE HON'BLE MRS. JUSTICE VRUSHALI V. JOSHI	Tuesday Friday	the 13 <sup>th</sup> May 2025 the 16 <sup>th</sup> May 2025
THE HON'BLE JUSTICE ROHIT W. JOSHI	Monday Wednesday Friday	the 19 <sup>th</sup> May 2025 / the 21 <sup>st</sup> May 2025 the 23 <sup>rd</sup> May 2025
THE HON'BLE SHRI JUSTICE PRAVIN S. PATIL	Tuesday Friday	the 27 <sup>th</sup> May 2025 the 30 <sup>th</sup> May 2025
THE HON'BLE SHRI JUSTICE ABHAY J. MANTRI	Tuesday Friday	the 03 <sup>rd</sup> June 2025 the 06 <sup>th</sup> June 2025

# From 11.00 a.m. To 01.00 p.m. in Court Hall "A" ("A" CHAMBER).

In all applications for Bail 48 hours notice (in case out of Nagpur) and 24 hours notice (in case from Nagpur) should be given to the Government Pleader. In respect of Civil Matters in which Government is party, advance copy be supplied to Government Pleader office. The following Officials are appointed as Vacation Court Sheristedars for the period indicated against their names :-

Sr. No	Name	Period
1	Smt. V. B. Utane, C.S. to Hon'ble Mrs. Justice Vrushali V. Joshi, Flat No. 405, Sommet Apartment, Besa-Pipla Road, Besa, Nagpur - 37. Mobile No. 9422812180	10/05/2025 to 17/05/2025
2	Smt. N. N. Thorat, C.S. to Hon'ble Shri Justice Rohit W. Joshi, Plot no. 117, Kukday Layout, Ajani, Nagpur - 27. Mobile No. 8668692783	18/05/2025 to 25/05/2025
3	Shri Y. R. Mhaisekar, C. S. to Hon'ble Shri Justice Pravin S. Patil, Plot No. 46, S.E. Rly. Colony, Lay out No. 2, Rana Pratap Nagar, Nagpur – 22. Mobile No. 9405655756.	26/05/2025 to 01/06/2025
4	Shri S. U. Kitey, C. S. to Hon'ble Shri Justice Abhay J. Mantri, Plot No. 106, Banerjee Lay-out, Post. Bhagwan Nagar, Nagpur - 27. Mob. No. 9422480979, 8329062851.	02/06/2025 to 08/06/2025

Their addresses are quoted above for the general information of litigants and the lawyers moving the matters before the Hon'ble Vacation Judges. <u>Nobody</u> <u>should contact Their Lordships/Ladyship directly, either personally or on Phone.</u> <u>The appointments with Their Lordships/Ladyship to attend Court business should</u> <u>be fixed only through the Vacation Court Sheristedar.</u>

Under directions of Hon'ble Mrs. Justice Vrushali V. Joshi, urgent circulation for the sitting of Hon'ble Court for 13/05/2025 will be considered by Registrar Judicial upto 09/05/2025 till 3.30 p.m. and urgent circulation for the sitting of Hon'ble Court for 16/05/2025 will be considered by Registrar Judicial upto 15/05/2025 till 3.30 p.m. No direct filing will be accepted before the Hon'ble Court.

Under directions of Hon'ble Shri Justice Rohit W. Joshi, urgent circulation for the sitting of Hon'ble Court for 19/05/2025 will be considered by Registrar Judicial upto 16/05/2025 till 3.30 p.m., urgent circulation for the sitting of Hon'ble Court for 21/05/2025 will be considered by Registrar Judicial upto 20/05/2025 and urgent circulation for the sitting of Hon'ble Court for 23/05/2025 will be considered by Registrar Judicial upto 20/05/2025 and urgent circulation for the sitting of Hon'ble Court for 23/05/2025 will be considered by Registrar Judicial upto 20/05/2025 and urgent circulation for the sitting of Hon'ble Court for 23/05/2025 will be considered by Registrar Judicial upto 22/05/2025 till 3.30 p.m.

Under directions of Hon'ble Shri Justice Pravin S. Patil, urgent circulation for the sitting of Hon'ble Court for 27/05/2025 will be considered by Registrar Judicial upto 26/05/2025 till 3.30 p.m. and urgent circulation for the sitting of Hon'ble Court for 30/05/2025 will be considered by Registrar Judicial upto 29/05/2025 till 3.30 p.m.

Under directions of Hon'ble Shri Justice Abhay J. Mantri, urgent circulation for the sitting of Hon'ble Court for 03/06/2025 will be considered by Registrar Judicial upto 02/06/2025 till 3.30 p.m. and urgent circulation for the sitting of Hon'ble Court for 06/06/2025 will be considered by Registrar Judicial upto 05/06/2025 till 3.30 p.m. No direct filing will be accepted before the Hon'ble Court.

Dt. 06/05/2025.

Sd/-Registrar (Judicial)

Copy forwarded with compliments for information to :-

- 1) The Hon'ble Registrar General, High Court, Appellate Side, Bombay.
- 2) The Registrar (Admn.), High Court, Bench at Nagpur.
- 3) The Secretary, High Court Bar Association, Nagpur.
- 4) The Government Pleader, High Court Bench at Nagpur.
- 5) The Secretary, District Court Bar Association, Nagpur.
- 6) The Joint Director, J.O.T.I., Nagpur.

7) The Hon'ble Principal District & Sessions Judge, Nagpur, Buldhana, Yavatmal, Akola, Amravati, Chandrapur, Gadchiroli, Washim, Wardha, Bhandara, Gondia, with a request to communicate the same to the Bar Association.

8) The Deputy Registrars, 9) Senior Private Secretary, 10) The Chief Translator & Intr.
12) The Assistant Registrars, 13) The Librarian. 14) All Section Officers 15) All Court Sheristedars, 16) Protocol Officer cum Court Keeper, 17) Copying Section / R.K.P.

Dt. 06/05/2025.

Sd/-Registrar (Judicial)

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